

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Sri.J Krishna
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
AMENDMENT				
1	O.S. 417/2013 (SUMMONS)		MARIYAMMA Vs LAKSHMAMMA	C.S.CHANDRASHEKAR
AWAIT SUMMON/NOTICE				
2	O.S. 163/2020 (SUMMONS)		Lakshmi c Vs T Channaiah	RABIYABI
3	O.S. 353/2020 (SUMMONS)		Shahe Juber Vs D N Nagaraju	K.M. Thimmappa
SS TO DEFT. BY RPAD				
4	O.S. 299/2020 (SUMMONS)		Sharadamma Vs Venkateshmurthy	M.Guddappa
SS TO DEFT. BY -SERVICE				
5	O.S. 71/2020 (SUMMONS)		Nagaraju L K Vs Lakkappa	Manjunatha C
6	O.S. 239/2020 (SUMMONS) IA/1/2020 IA/2/2020		Narendra J Vs Jagadeesh H N	Venkataramu
7	O.S. 377/2020 (SUMMONS)		Jayaram Vs S H Ramaiah	B.R. Rangaswamy
WRITTEN STATEMENT				
8	O.S. 185/2020 (SUMMONS)		H D Jayamegowda Vs H T Girigowda	B.T. Rangaswamy
9	O.S. 331/2020 (SUMMONS)		Gangamma Vs Siddegowda	Rajesh G.A.
10	O.S. 359/2020 (SUMMONS) IA/1/2020		B S Shivalingaiah Vs B T Shankarachar	Chandrashekar C.S.
11	O.S. 391/2020 (SUMMONS) IA/1/2020		H K Gangadhara Vs Kenchaboraiah	Rajesh G.A.
12	O.S. 443/2020 (SUMMONS) IA/1/2020		R Srinivasa Vs Rangaswamy	Chandre Gowda
13	O.S. 201/2020 (HEARING)		Jyothi S Vs Thimmamma	Mumtaz Ahamed

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14	O.S. 243/2020 (HEARING) IA/1/2020		Narasamma Vs Thimmamma	M.Guddappa
15	O.S. 151/2017 (A.D.R.) IA/1/2017		Nagarathna Vs Gangamma	A.R.Rangaswamy
CONCILIATION				
16	O.S. 133/2015 (A.D.R.) IA/1/2015		M.C. Govindaiah Vs Chikkamayanna	MUMTAZ AHAMED
CROSS EXAMINATION OF PW				
17	O.S. 53/2015 (EVIDENCE) IA/1/2015		Chaluvaiah Vs Pattegowda	Venkatesh
18	O.S. 415/2013 (ARGUMENTS) IA/1/2013		SAMPATHU Vs KANAPPA	K.NISAR AHAMED
19	O.S. 501/2019 (JUDGEMENT) IA/1/2019		Honnamma Vs Masthamma	Shivanna
11.00 AM to 02.00PM				
20	O.S. 63/2020 (SUMMONS)		Shivanna Vs D Ramanna	L.V. Vijayakumar
SS TO DEFT. BY RPAD				
21	O.S. 235/2020 (SUMMONS) IA/1/2020		D K Kempanna Vs Lakshamma	G.R. Kalpana
SS TO DEFT. BY -SERVICE				
22	O.S. 93/2020 (SUMMONS) IA/1/2020		H.N Kamalamma Vs Rangamma H.N	B.R. Rangaswamy
23	O.S. 229/2020 (SUMMONS) IA/1/2020		B T Honnagirigowda Vs Ugraiah	Venkataramu
WRITTEN STATEMENT				
24	O.S. 115/2020 (SUMMONS) IA/1/2020		Nagaraju Vs Gowramma	Rajesh G.A.
25	O.S. 289/2012 (EVIDENCE)		N CHOWDAIAH Vs PAPANNA	H.M.BALARAMARAJU
26	O.S. 579/2016 (EVIDENCE)		B.K. Narayan Murthy Vs Ramesha	S G RAMAKRISHNA Lokesh K.R
CROSS EXAMINATION OF DW				

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27	O.S. 319/2011 (EVIDENCE)		N KRISHNAMURTHY Vs VEERAPPA	M.GUDDAPPA V.NARENDRA
28	O.S. 383/2012 (EVIDENCE)		HONNAMMA Vs KALYANAMMA	N.R. RAJASHEKAR M.GUDDAPPA
29	O.S. 65/2015 (EVIDENCE)		Nagina Parveen Vs Habibullakhan aliyas Chandpasha	S.R Ramkrishnaiah
CROSS EXAMINATION OF PW				
30	O.S. 163/2015 (EVIDENCE)		P.S.Mahesha Vs P.M. Seethramaiah	B.R.Rangswamy
DEFN EVIDENCE				
31	O.S. 149/2013 (EVIDENCE) IA/1/2013		RAMANNA Vs SRI SHIVAKUMARA SHIVACHARYASWAMY HIREMATTA	D. SATYANARAYANA
FURTHER EVIDENCE FOR PLNTF				
32	O.S. 133/2013 (EVIDENCE)		SMT. SAJEEDA BEGUM Vs SMT. SABEERA BEGAUM	
PLNTF EVIDENCE				
33	O.S. 405/2012 (EVIDENCE)		K N GEETHA Vs SAVITHRAMMA	B.K. VENKATAKRISHNA RAO
34	O.S. 215/2016 (EVIDENCE) IA/1/2016		Dhanalakshamma Vs Gangamma	Venkatesh
35	O.S. 253/2017 (EVIDENCE)		Nanjappa aliyas Motanna Vs Nanjundaiah	Shivanna
36	O.S. 549/2019 (EVIDENCE) IA/1/2019		H M Shankarlingegowda Vs Lakshamma	Ranganatha J
37	O.S. 137/2013 (DEFENCE EVIDENCE) IA/1/2013		DODDAMMA Vs SAKAMMA	
38	O.S. 31/2014 (DEFENCE EVIDENCE)		J.KUMAR Vs JAYAMMA	Y.H.DEVARAJ
Cases listed below are adjourned due to Covid 19				
39	FDP 10/2015 (SUMMONS)	05-02-2021	Nanjaiah Vs Shivanna	Narashimaiah

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40	O.S. 299/2016 (SUMMONS) IA/1/2016	05-02-2021	K.Manjula Vs Varalakshmi	Venkatesh
41	FDP 3/2017 (SUMMONS)	05-02-2021	B.J. Latharani Vs Janardhana Rao B.N.	Y K Yallaiah
42	FDP 6/2017 (SUMMONS)	05-02-2021	Hulluramma Vs Kamma	Chikkegowda. C
43	EX 46/2018 (SUMMONS)	05-02-2021	C.T.Narasimhamurthy Vs Shivaramaiah	S.Snankarachar
44	O.S. 575/2016 (NOTICE) IA/1/2016 IA/2/2016	05-02-2021	Basamma Vs Eramma	S.N.N
45	EX 1/2017 (NOTICE)	05-02-2021	Suma Vs Prakash K.H	M.Guddappa
46	Misc 3/2018 (NOTICE) IA/1/2018	05-02-2021	Jayamma Vs B. T Krishnappa	Shankar T.M
47	O.S. 181/2018 (NOTICE)	05-02-2021	Gangamma Vs Doddahuchamma	L.V. Vijayakumar
48	EX 27/2018 (NOTICE)	05-02-2021	K.H.Chandrappa Vs B.G.Ramakrishnegowda	Shivaprasad G.P
49	Misc 17/2018 (NOTICE)	05-02-2021	D.K.Chandrashekar Vs D.K.Gangadharaiah	D. SathyaNarayana Odeyar
50	O.S. 461/2018 (NOTICE) IA/1/2018	05-02-2021	Gangamma Vs Sri Naganna	Chandre Gowda
51	O.S. 469/2018 (NOTICE)	05-02-2021	H. C. Ramesh Vs Jayamma	D. Danalakshmi
52	O.S. 167/2019 (NOTICE) IA/1/2019 IA/2/2019	05-02-2021	Chikkahonnamma Vs Rangamma	B.R. Rangaswamy
53	FDP 14/2019 (NOTICE)	05-02-2021	Mayamma Vs Dasappa	H.C. Pani
54	EX 34/2019 (NOTICE)	05-02-2021	Karantaka Bank Limited Vs Pallavi	B.G. Ramachandra Prasad

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55	EX 35/2019 (NOTICE)	05-02-2021	Shashikala H C Vs H S Mukundarajashetty	Narasimmaiah
56	FDP 19/2019 (NOTICE) IA/1/2019	05-02-2021	Kamamma aliyas Lakshamma Vs Ramanna aliyas Ramaiah	B.R. Rangaswamy
57	FDP 1/2020 (NOTICE)	05-02-2021	Chandamma Vs Hanumaiah aliyas Papaiah	N. Suresh
58	EX 4/2020 (NOTICE) IA/1/2020	05-02-2021	K G Adil Vs Sikandar	Shankar T.M
59	Misc 2/2020 (NOTICE) IA/1/2020	05-02-2021	Chikkabasavaiah Vs Doddabasavaiah aliyas Basavaiah	D. SathyaNarayana Odeyar
60	O.S. 9/2019 (APPEARANCE OF PARTY) IA/1/2019	05-02-2021	Renuka Vs Boraiah aliyas Kengaiah	C L vasanth kumar
61	FDP 1/2014 (HEARING)	05-02-2021	JAYARAMA Vs GANGANNA	B. G. RAMACHANDRA PRASAD
62	O.S. 109/2014 (HEARING) IA/1/2014 IA/2/2014	05-02-2021	RATHNAMMA Vs GANGAKALASIAH	CHIKKEGOWDA
63	O.S. 239/2014 (HEARING) IA/1/2014	05-02-2021	HULLURIAH Vs BALAIAH	K. R. MANJEGOWDA
64	EX 6/2018 (HEARING)	05-02-2021	Bhadregowda Y. D Vs Madaiah	Naveen Kumar P
65	O.S. 89/2018 (HEARING) IA/1/2018	05-02-2021	Bedarahalli Krishna Rao aliyas Krishna Rao Vs Ankaiah	B.R. Rangaswamy
66	O.S. 129/2018 (HEARING) IA/1/2018	05-02-2021	B.K.Channaiah Vs Ningamma	C L vasanth kumar
67	EX 25/2018 (HEARING)	05-02-2021	Rajanna Vs Puttegowda	Y K Yallaiah
68	O.S. 351/2018 (HEARING)	05-02-2021	Nagarathnamma Vs Nanjundaiah	Chandrashekar C.S.

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69	Misc 21/2018 (HEARING)	05-02-2021	Keshavamurthy T. Vs C.M. Mahalakshmi	N.R. Rajashekar
70	O.S. 443/2018 (HEARING) IA/1/2018	05-02-2021	Gangaraju Vs Thimmarayappa	Nagaraja
71	O.S. 489/2018 (HEARING) IA/1/2018	05-02-2021	Rajashekhar.K. Vs Giriyamma	M.Guddappa
72	O.S. 145/2019 (HEARING) IA/1/2019	05-02-2021	Nagamma Vs Ningaiah	Rajesh G.A.
73	O.S. 461/2019 (HEARING) IA/1/2019	05-02-2021	K G Srinivas Vs K G Swamy	Harisha A S
74	O.S. 491/2019 (HEARING) IA/1/2019	05-02-2021	Somashekara Vs Sannamma	Naveen Kumar P
75	FDP 3/2020 (HEARING)	05-02-2021	Jayamma Vs Ramaiah	C L vasanth kumar
76	O.S. 171/2018 (EVIDENCE)	05-02-2021	Hanumakka Vs I.K. Lakkanna	Chandre Gowda
AWAIT FURTHER ORDERS				
77	O.S. 371/2013 (ORDERS) IA/1/2013	05-02-2021	R. MANJULA Vs LAKSHMIDEVI	NAVEEDA SULTHANA. K
78	EX 26/2018 (ORDERS)	05-02-2021	Krishnamurthy Vs Lakkamma dead by her Lrs.	A.R.Rangaswamy

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 470/2018 (HEARING)		Rangegowda H.R Vs Shivalingaiah	Harish H.G
2	C.C. 513/2019 (FRAMING OF CHARGE OR PLEA)		Y G Pushpalatha Vs H J Natraj	Shankar T.M
<u>11.00 AM to 02.00PM</u>				
CROSS EXAMINATION OF PW				
3	C.C. 726/2018 (EVIDENCE)		Kaveri Grameena Bank Vs E.M.Krishnamurthy	Lakshman Shetty
4	Crl.Misc. 260/2020 (FIRST HEARING)		D C Nagaraju Vs The Tahasildar	Manjunatha B.G
Cases listed below are adjourned due to Covid 19				
5	Crl.Misc. 281/2020 (NOTICE)	19-12-2020	Suma K.R Vs The Tahasildar Kunigal	Jayalakshmi .H
6	Crl.Misc. 282/2020 (NOTICE)	19-12-2020	B.G.Ramakrishnegowda Vs TMC Kunigal	Jayalakshmi .H
7	Crl.Misc. 283/2020 (NOTICE)	19-12-2020	B.G.Ramekrishnegowda Vs TMC Kunigal	Jayalakshmi .H
8	Crl.Misc. 284/2020 (NOTICE)	19-12-2020	B.T.Nagaraju Vs TMC Kunigal	Jayalakshmi .H
9	Crl.Misc. 285/2020 (NOTICE)	19-12-2020	Manjula D.H Vs Tahasildar Kunigal	Jayalakshmi .H
10	Crl.Misc. 286/2020 (NOTICE)	19-12-2020	B.T.Nagaraju Vs TMC Kunigal	Jayalakshmi .H
11	Crl.Misc. 243/2020 (NOTICE)	05-02-2021	Balaji Vs The Chief Officer	N.R. Rajashekar
12	C.C. 799/2017 (EVIDENCE)	05-02-2021	Chethan S.J Vs P.Sowmya	B.R. Rangaswamy
13	C.C. 428/2018 (APPEARANCE OF ACCUSED)	05-02-2021	Kunigal Police Station Vs Praveenkumar	A.P.P.,K.M.Raghu
14	C.C. 430/2018 (APPEARANCE OF ACCUSED)	05-02-2021	Gangadhar Vs Ravikumar R	D. Danalakshmi

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15	C.C. 463/2018 (APPEARANCE OF ACCUSED)	05-02-2021	Chethanakumar S Vs Ramanna K.L	Rajesh G.A.
16	C.C. 536/2018 (APPEARANCE OF ACCUSED)	05-02-2021	B.R. Prakash Vs Bharath Gowda	G. Narashimhamurthy
17	C.C. 539/2018 (APPEARANCE OF ACCUSED)	05-02-2021	R.N.Hattirangaiah Vs Bettaswamy	B.R. Rangaswamy
18	CrI.Misc. 179/2018 (APPEARANCE OF ACCUSED)	05-02-2021	RTO Tumakuru Vs K. Boregowda	APP
19	C.C. 784/2018 (APPEARANCE OF ACCUSED)	05-02-2021	Hemavathi K Vs V.R.Murthy	Chikkegowda. C
20	C.C. 1021/2018 (APPEARANCE OF ACCUSED)	05-02-2021	Shabbir Vs Lakshman	Jagadeesh
21	CrI.Misc. 282/2018 (APPEARANCE OF ACCUSED)	05-02-2021	Gowramma B. Vs Kiran aliyas Yogish	G.R. Kalpana
22	C.C. 1111/2018 (APPEARANCE OF ACCUSED)	05-02-2021	Nagesh M Vs Naveen Kumar	L.V. Vijayakumar
23	C.C. 1113/2018 (APPEARANCE OF ACCUSED)	05-02-2021	Lokesh M.N Vs Sadiq Pasha	Rajesh G.A.
24	CrI.Misc. 290/2018 (APPEARANCE OF ACCUSED)	05-02-2021	Thirumalamma aliyas Nalina Vs Krishnamurthy	G.R. Kalpana
25	C.C. 143/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Lingarajegowda Vs K C Renukamma	L.V. Vijayakumar
26	C.C. 405/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Kunigal Police Station Vs Suhas K.N.	APP
27	C.C. 407/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Kunigal Police Station Vs Harisha	A.P.P
28	C.C. 427/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Narashimurthy K.V Vs Krishnappa	Shankar T.M
29	C.C. 649/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Siddarame Gowda N Vs Priya P	Lokesh K.R

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30	C.C. 651/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Mines and geology deputy Direct Vs D Ramesharaju	A.P.P
31	C.C. 837/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Palanethra Vs Umesha	K. Ravishankar
32	C.C. 968/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Divakar K N Vs Hemantha P R	N R Rajashekar
33	C.C. 1045/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Umesha Vs M Mallesha	Narasimmaiah
34	C.C. 1139/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Kunigal Police Station Vs Bharatha	A.P.P
35	C.C. 1149/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Kunigal Police Station Vs Rangaramaiah	A.P.P
36	C.C. 1405/2019 (APPEARANCE OF ACCUSED)	05-02-2021	Krishnappa Vs Srinivasa C V	Abdul Raof
37	C.C. 12/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Spoorthi Finance Vs Hemantharaju H V	B.R. Rangaswamy
38	C.C. 13/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Ramesh G K Vs K Kemparaju	Rajesh G.A.
39	C.C. 14/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Sreenivasaraj N M Vs Jayakumar H K	Rajesh G.A.
40	C.C. 128/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Sunil G Vs Abhishek K.V	Y.R Harsha
41	C.C. 129/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Nayazullakhan Vs Amzadullakhan	Chandre Gowda
42	C.C. 130/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Chandrushekar KS Vs Guruprasad	G.S. Narayana
43	C.C. 131/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Lakshminarasegowda Vs Mahesha K S	L.V. Vijayakumar
44	C.C. 132/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Varadaraju G.C Vs Vidyavathi C	G.R. Kalpana

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45	C.C. 133/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Raghu Vs Madusudan G	Chandre Gowda
46	C.C. 134/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Chetan K.N Vs Nataraju	Lakshman Shetty
47	C.C. 188/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Secretary Jantha Co Operative Society Vs Shyamala	D. SathyaNarayana Odeyar
48	C.C. 740/2020 (APPEARANCE OF ACCUSED)	05-02-2021	Secretary APMC Kunigal Vs H G Nanjegowda	A.R.Rangaswamy
49	C.C. 478/2018 (FRAMING OF CHARGE OR PLEA)	05-02-2021	N.C.Lakshmana Vs N.T.Muruli	N. Suresh
50	C.C. 796/2018 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Kunigal Police Station Vs Nagesha	A.P.P
51	C.C. 1174/2018 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Kunigal Police Station Vs Govindaraju	APP
52	C.C. 1306/2018 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Krishna Vs Reshma	Nizam Pasha
53	C.C. 1338/2018 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Kunigal Police Station Vs Ajeez	A.P.P
54	C.C. 321/2019 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Kunigal Police Station Vs Thimmegowda H T	A.P.P
55	C.C. 646/2019 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Ramanna Vs Shivakumar B N	M.Guddappa
56	C.C. 706/2019 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Kunigal Police Station Vs Lokesha	A.P.P
57	C.C. 44/2020 (FRAMING OF CHARGE OR PLEA)	05-02-2021	Kunigal Police Station Vs Gopalakrishna	A.P.P
58	C.C. 846/2015 (EVIDENCE)	05-02-2021	Kunigal Police Vs Venkatesh	
59	C.C. 335/2016 (EVIDENCE)	05-02-2021	Kuniagal P.S. Vs Ramesh H.G.	

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60	Crl.Misc. 494/2016 (EVIDENCE)	05-02-2021	Naseema Begum Vs Hussaian Ali	K.Rayaz Pasha
61	C.C. 1249/2016 (EVIDENCE)	05-02-2021	Kunigal police Vs Nagappa K.	
62	C.C. 1371/2016 (EVIDENCE)	05-02-2021	Kunigal Police Vs Gangadhara	
63	C.C. 81/2017 (EVIDENCE)	05-02-2021	Kunigal Police Vs Govindaiah	
64	C.C. 557/2017 (EVIDENCE)	05-02-2021	Y. H. Shivakumar Vs Ravikumar J	Shivaprasad G.P
65	Crl.Misc. 407/2017 (EVIDENCE)	05-02-2021	Paravathamma Vs Shamachar	M.Guddappa
66	C.C. 144/2018 (EVIDENCE)	05-02-2021	Kunigal Police Station Vs Harish H.S	
67	C.C. 154/2018 (EVIDENCE)	05-02-2021	Kunigal Police Station Vs Anand G.S	
68	C.C. 175/2018 (EVIDENCE)	05-02-2021	Kunigal Police Station Vs Muthurayappa	
69	C.C. 1323/2018 (EVIDENCE)	05-02-2021	Kunigal Police Station Vs Hanumesh	Kunigal PS